

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP(IBC)/37/KOB/2022
SECTION	9 IBC R/W RULE 6 IB(AAA)
NAME OF PARTIES	THE BANGALORE SALES CORPORATION(OPERATIONAL CREDITOR) V/S SARK SPICE PRODUCTS PVT LTD(CORPORATE DEBTOR)
PETITIONERS ADVOCATE/ PROFESSIONAL	ANIRUDH SURESH
RESPONDENTS ADVOCATE/ PROFESSIONAL	VINOD P V

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

CP(IBC)/37/KOB/2022

Learned counsel Mr. Anirugh Suresh appears on behalf of the Petitioner/Operational Creditor. Learned counsel Shri Vinod PV is present for the Corporate Debtor.

Reply affidavit has been filed. Registry reports that it is defect free. However, learned counsel for the petitioner states that the defect free copy of the reply affidavit has not been received at their end. Learned counsel for the CD undertakes to provide the same during the course of the day, today itself.

List the matter for arguments on 27.10.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**